

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir.

(b) and (c) Does not arise.

[English]

Flood Assistance in Kerala

184. SHRI. MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether Central Government monitors the distribution of flood relief funds for various States ;

(b) The flood relief funds assistance provided to Kerala during the recent devastating floods in Kerala ; and

(c) Steps taken to ensure that the funds are equitably distributed among all districts that had been affected by floods ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Government of India receive periodical itemwise expenditure statements from the State Governments who have been sanctioned Central Assistance for natural calamities/disasters. It has now been decided to set up a Monitoring Cell in the Ministry of Agriculture to monitor the progress of expenditure and physical achievements in the States which receive Central Assistance for tackling the natural calamities/disasters.

(b) On account of recent floods, Kerala has been sanctioned Rs. 134.79 crores as the ceiling of Central Assistance.

(c) It is for the Government of Kerala to distribute the Central Assistance among the various flood affected districts of the State.

Assistance for the Development of Agricultural Products Markets

185. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of assistance proposed for the development of Agricultural Products Markets under the Agricultural Marketing Programme during the Seventh Plan ; State-wise ; and

(b) the names of the Agricultural Products Markets for which Andhra Pradesh Government have sought Central assistance and the reaction of the Union Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The Seventh Five Year Plan allocation for the Central Sector Scheme for the development of agricultural produce markets is Rs. 99.33 crores. The practice so far has been not to earmark funds State-wise, but to consider cases for assistance received from State/Union Territories on merit.

(b) The State Government of Andhra Pradesh have sought Central assistance for the development of Asifabad rural wholesale market. This proposal is under examination.

Legislation on Workers Participation in the Management of Public, Private and Cooperative Sector Establishments

186. PROF. K.V. THOMAS :
SHRI R.P. DAS :

Will the Minister of LABOUR be pleased to state :

(a) whether Government have any proposal to bring forward any legislation for making workers participation in public, private and cooperative sector establishments compulsory ; and

(b) whether establishments having a strength of 100 workers and more will be brought under this legislation ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b) The question of workers' participation in management for the private sector and legislative backing to the Scheme was considered in the